

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1827
TO BE ANSWERED ON 16.12.2022**

IMPLEMENTATION OF SPECIAL CAMPAIGN 2.0

1827. SHRI ANUMULA REVANTH REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has reviewed the work progress and best practices under the 'Special Campaign 2.0 for Disposal of Pending Matters (SCDPM) and Swachhata Drive' for effective implementation of Special Campaign 2.0;
- (b) If so, the details thereof along with the number of public grievances and their appeals redressed as part of the SCDPM and Swachhata Drive organized from October 2 to 31 this year, State/UT-wise;
- (c) the number of such cleanliness campaigns conducted during last four years, year-wise, State/UT-wise;
- (d) the details of funds allocated and utilized for Swachhata Drive in the country, State/UT-wise; and
- (e) whether the Government is planning to include transgender-friendly sanitation programs by introducing transgender and unisex toilets and if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): The Special Campaign 2.0 was conducted from 2nd October to 31st October, 2022 with the objective of institutionalizing Swachhata and reducing pendency in Government offices. The Special Campaign 2.0 was implemented all over India and was monitored on a digital portal www.pgportal.gov.in/scdpm22. As per information provided by the Department of Administration Reforms & Public Grievances (DAR&PG), a Nodal Department for

implementing and monitoring the Campaign, the cleanliness campaign was conducted in 1.01 lakh office spaces and space freed was 89.95 lakh square feet. 4.55 lakh public grievances and 0.24 lakh appeals on public grievances were disposed. 63 Ministries/Departments reported best practices. The Special Campaign 2.0 was reviewed on a weekly basis at senior levels in Government. The progress of the Special Campaign 2.0 has been widely reported in social media with social media tweets by the Ministries/Departments. PIB Statements were issued by the Ministries/Departments.

The first Special Campaign (Special Campaign 1.0) was organized from 2nd October to 31st October, 2021. This Campaign was also organized in Central Government offices across the country. During this campaign, 6,154 office sites were cleaned and 12.01 lakh sq feet of space was freed.

There was no budgetary allocation made for Special Campaign 1.0 and Special Campaign 2.0.

(e): Under Swachh Bharat Mission-Urban (SBM-U) 2.0 Operational Guidelines, special provision have been made for inclusion of transgenders' special needs while construction of Community/Public Toilets (CT/PTs) and Urinals. There is a provision for constructing all CT/PT/ Urinals in tandem with water supply arrangements of the Urban Local Body. These facilities should also have adequate provision for separate toilets & bathing facilities for men, women, transgenders and disabled, as provided in the Open Defecation Free (ODF)+ protocol.

Under Swachh Bharat Mission-Gramin (SBM-G) financial incentive is provided for construction of Individual Household Latrines (IHHLs) to the eligible beneficiaries viz. all Below Poverty Line (BPL) households and identified Above Poverty Line (APL) households (SCs/STs, persons with disability, landless labourers with homestead, small and marginal farmers, women headed households). The guidelines provide that against each category, priority may be accorded to cover the households having Old Age Pensioner/ Widow Pensioner/ Disability Pensioner (National Social Assistance Programme beneficiaries)/ Transgender.
